

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 925 OF 2019 IN**  
**APPEAL NO. 81 OF 2019 &**  
**IA No. 1575 of 2019**

**Dated: 21<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mahindra CIE Automotive Limited**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant : Mr. Basava. Prabhu Patil, Sr. Adv.  
Mr. Geet Ahuja  
Mr. Deepanshu Arora

Counsel for the Respondent(s) : Mr. S.K. Raungta Sr. Adv.  
Ms. Pratiti Rungta  
Mr. Sumit Pargal  
Mr. Shivankur Shukla for R-1

Mr. Ashish Singh  
Mr. Anup Jain  
Mr. S. Rama for R-2

Ms. Swapna Seshadri for R-3

**ORDER**

List the matter on **25.09.2019.**

Interim order, if any, shall continue till the next date of hearing.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*pr/mkj*